

अध्यक्ष महोदय : आज नहीं हो सकता। एक मिनट की बात थोड़े ही होती है। बरे पास पास एंडजर्नमेंट है। वह एक साथ कैसे आ जाएंगे ? वह बारी-बारी ही आ पाएंगे।

They have to come turn by turn.
(Interruptions)

श्री अटल बिहारी वाजपेयी : यह तो दीक्षित, यह प्रोक्लामेशन है।

अध्यक्ष महोदय : इसके पर आ जायगा सारा।

(Interruptions)

MR. SPEAKER: Shri Pranab Mukherjee.

12.09 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER MINES AND MINERAL; REGULATION AND DEVELOPMENT ACT

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): On behalf of Shri Pranab Mukherjee, I beg to lay on the Table:

(1) A copy of Notification No. GSR 760 (Hindi and English versions) published in Gazette of India dated the 15th August, 1981 authorising the Geological Survey of India to carry out detailed investigations for Magnesite in Tamil Nadue under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-2943/81].

NOTIFICATION UNDER TOBACCO BOARD ACT, ANNUAL REPORT OF AND REVIEW ON COTTON TEXTILES EXPORT PRODUCTION COUNCIL, BOMBAY FOR 1979-80 AND A STATEMENT

SHRI KHURSHEED ALAM KHAN: I beg to lay on the Table:

(1) A copy of the Tobacco Board (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. GSR 870 in Gazette of India dated the 26th September, 1981, under sub-section (3) of section 32 of the Tobacco Board Act, 1975.

[Placed in Library. See No. LT-2944/81].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council, Cochin, for the year 1979-80 along with Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cashew Export Promotion Council, Cochin, for the year 1979-80.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-2945/81].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Cotton Textiles Export Promotion Council, Bombay, for the year 1979-80 along with Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cotton Textiles Export Promotion Council, Bombay, for the year 1979-80.

(5) A statement (Hindi and English versions) showing reasons

for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-2946/81.]

ANNUAL REPORT OF UNITED INDIA INSURANCE CO., LTD., AND A STATEMENT re REVIEW THEREON, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): On behalf of Shri Maganbhai Barot I beg to lay on the Table:—

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Statement regarding Review by the Government on the working of the United India Insurance Company Limited, Madras, for the year ended 31st December, 1980.

(ii) Annual Report of the United India Insurance Company Limited, Madras, for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2947/81.]

(b) (i) Statement regarding Review by the Government on the working of the National Insurance Company Limited, Calcutta, for the year ended 31st December, 1980.

(ii) Annual Report of the National Insurance Company Limited, Calcutta for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2948/81.]

(c) (i) Statement regarding Review by the Government on the working of the New India Insurance Company Limited, Bombay, for the year ended 31st December, 1980.

(ii) Annual Report of the New India Assurance Company Limited, Bombay, for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2949/81.]

(d) (i) Statement regarding Review by the Government on the working of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year ended 31st December, 1980.

(ii) Annual Report of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2950/81.]

12.12 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): With your permission, Sir, I rise to announce . . .

(Interruptions)

SHRI HARIKESH BAHADUR (Gorakhpur): I have given a notice for breach of privilege regarding AIR.

(Interruptions)

MR. SPEAKER: I have referred it for facts.

(Interruptions)

MR. SPEAKER: We have already informed you.

SHRI A. K. BALAN (Oftapalam): Some people were killed Even Members of Parliament belonging to left parties are even not free from the